

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.3788

TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

CHANGE OF ROAD NAMES

3788. SHRI ASHWINI KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received representations from public representatives, social organisations to change the names of some roads in the NCT of Delhi;

(b) if so, the details thereof; and

(c) the action taken by the Government in each case?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The State Naming Authority (SNA) Branch of Department of Urban Development, Govt. of NCT of Delhi has received 14 representations from 01.01.2015 till November, 2015 from public representatives and social organizations to change the names of some roads in the NCT of Delhi.

The New Delhi Municipal Council(NDMC) has received 19 representations since 01.01.2015 from individuals/MPs/Organisations etc. for change of names of some roads in its area.

(c) Department of Urban Development, Govt. of NCT of Delhi has informed that all the representations have been processed for taking "No Objection Certificates(NOCs)" from concerned agencies

The New Delhi Municipal Council(NDMC) has informed that it has changed the name of Aurangzeb Road to Dr. A.P.J. Abdul Kalam Road vide Council's Resolution No.07(T-01) dated 28.08.2015. Remaining representations are under consideration in NDMC as per provisions of the NDMC Act, 1994.

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